THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/175/2019-Judl/ 109

Dated, Shillong the 09th June 2020

It is hereby notified to all concerned that, in view of non-availability of **Hon'ble Mr. Justice H.S. Thangkhiew**, matters listed before the **VIRTUAL DIVISION BENCH** for **today** i.e. **09.06.2020** stands **adjourned**.

By order,

JOINT REGISTRAR (LISTING)

Memo No. HCM.III/175/2019-Judl./ 109A

Dated, Shillong the 09th June 2020

Copy for information to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice Ranjit Vasantrao More, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
- 6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 8. The President/ Secretary, High Court Bar Association, Shillong.
- 9. All Court Masters concerned for information.
- 10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 11. Notice Board.
- 12. Office File.

JOINT REGISTRAR (LISTING)

265 9/6/20